

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN. V.**DATE OF APPOINTMENT : 10.04.2015****DECLARED ASSETS****ASSETS OF THE JUDGE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Building	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle (Nos.)	Shares, Mutual Funds & others, if any
(i) 2.49 ares in Sy. No.36/211 of Kollam West Village, Kollam District	Double storied residential building	(i). HDFC Bank-Savings Bank Joint account with spouse Account No.02031000002490-Rs.20,000/-	320 gms	2014 Model Ford Eco Sport Car	LIC Policy No.781846310 Sum Assured Rs.200000/- (Half yearly 5588) Total Premium paid Rs.178816/-
(ii) 40.47 ares in Sy.No.174/1-36 of Karavaloor Village, Pathanapuram Taluk	Tiled residential building	(ii)SBI, High Court Branch - Savings Account- Account No. 30061699286-Rs.1,50,000/-	Nil		LIC policy No.785487666 Sum assured Rs.24,00,000/- (Quarterly 26180) Total Premium paid Rs.340080
(iii) 1/3 rd right in 70.5 cents of property in Sy.No.2664/2,3, 2664/7, 2648 and 2649 of Mangadu Village, Kollam taluk	Nil	Nil	Nil	Nil	Sterling Crown resorts Membership
(iv) 1/3 rd right in 15 cents of property in Sy.No.2647-AB of Mangadu Village	Nil	Nil	Nil	Nil	Mahindra Resorts Membership
(v) 23 cents in Sy No.5069 A of Kollam West Village, Kollam.	Nil	Nil	Nil	Nil	Shares worth Rs.15,000/- in Vijaya Bank [share certificate not available]

(vi) 1 Acre rubber plantation in Sy.Nos.268, 247, 248, 255, 256 in Karavaloor West Village, Kollam.	Nil	Nil	Nil	Nil	Nil
(vii) 1.91 Acres of rubber plantation in Sy.No.174/1/36 in Karavaloor West Village, Kollam	Nil	Nil	Nil	Nil	Nil
(viii) 33 cents 534 sq.links in Re.Sy.No.31	Nil	Nil	Nil	Nil	Nil

LIABILITIES - Nil

Note:- Further details available with the Hon'ble Chief Justice

5.4.2018


RAJA VIJAYARAGHAVAN.V.,
JUDGE

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN. V.

NAME OF THE SPOUSE : Dr.ASWATHI PAVITHRAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle (Nos.)	Shares, Mutual Funds & others, if any
(1) 4.35 ares in Sy.No.8/20 B and 1.19 Ares in Sy.No.8/20 A of Thanneermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	2.83 Ares in Sy. No.37/15/4 of Cherthala Thekku Village, Cherthala Municipality together with double storied Building measuring about 2500 sq.feet.	(1) Federal Bank, Ernakulam North Branch - SB Mahila Mitra - Rs.9,44,730.78/- (2) Federal Bank - Ernakulam North Branch - Savings Deposit- Rs.1,50,000/- .	20 carats Diamond Ornaments (10 carats inherited & 10 carats self acquired} 2000 grams gold ornaments (1200 grams from parents and 800 grams self acquired}	Nil	HDFC Savings Assurance Policy No.14943018 commenced on Feb. 2012 Annual Premium Rs.1,00,000/- (4 installments paid)
(2) 1.82 ares in Sy.No.8/20 B and 0.5 Ares in Sy.No.8/20 A of Thanneermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Apartment No.9C in Katticaran Towers, Kacheripadi, Ernakulam, purchased in the year 2012 having plinth area of 1000 square feet.	(3) Federal Bank, Ernakulam North Branch - Fixed Deposit - Rs.5,00,000/- . (4) Federal Bank, Ernakulam North Branch - Fixed Deposit - Rs.5,22,880/-	Nil	Nil	915.27 units of Birla Sunlife Frontline Equity Fund valued at Rs.1,53,922/-

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(3) 73.05 ares in Sy.No.9/1B of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	(5) Federal Bank, Ernakulam North Branch - Cash Certificate – Rs.1,12,980/-	Nil	Nil	8641 units of reliance Small Cap Fund valued at Rs.2,12,587/-
(4) 9.8 ares in Sy.No.24/8 and 14.85 Ares in Sy.No.24/9 of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	(6) Dhanalekshmi Bank, Sankers Hospital Branch, Kollam - SB Account - Rs.1,50,000/- (7) Dhanalekshmi Bank, Fixed Deposit - Rs.5,50,000/-	Nil	Nil	LIC Jeevan Sneha Policy No.782392936 Assured Sum Rs.5,00,000/-
(5) 1.35 ares in Sy.No.24/10 of Thannermukkam Vadakku Village, Cherthala Taluk, Alappuzha dist.	Nil	(8)HDFC Bank -. SB account - Rs.15,884/-	Nil	Nil	Nil
(6) 7.40 Ares in Sy.No.24/9 of Thannerkukkam Vadakku Village, Cherthala taluk, Alappuzha dist.	Nil	Nil	Nil	Nil	Nil

LIABILITIES - Nil

Note:- Further details available with the Hon'ble Chief Justice



5.4.2018

**RAJA VIJAYARAGHAVAN.V.,
JUDGE**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : RAJA VIJAYARAGHAVAN.V.

NAME OF THE DEPENDENT SON : VIJAY RAJA

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle (Nos.)	Shares, Mutual Funds & others, if any
Nil	Nil	(i) HDFC Kollam branch SB Account No.2031460000601- Rs.29,000/-	Nil	Nil	Nil
Nil	Nil	(ii) Canara Bank, Kadappakkada, Kollam Branch SB Account No.285101003323 Rs.23000/-	Nil	Nil	Nil
Nil	Nil	(iii) HDFC Bank, Iyattumukku Branch - Rs.10,000/-	Nil	Nil	Nil

LIABILITIES - Nil

Note:- Further details available with the Hon'ble Chief Justice

5.4.2018


**RAJA VIJAYARAGHAVAN.V.,
JUDGE**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE RAJA VIJAYARAGHAVAN. V.

NAME OF THE DEPENDENT DAUGHTER : RHEA RAJA

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles	Shares, Mutual Funds & others if any
Nil	Nil	(i) HDFC Kollam Branch SB Account No.2031460000593-Rs.48000/-	160 grams gold ornaments [acquired by parents]	Nil	Nil
Nil	Nil	(ii) Catholic Syrian Bank, Kollam Branch Cumulative Deposit Account No.0082-01058819-130002 (Rs.1,59,619)	Nil	Nil	Nil
Nil	Nil	(iii) Catholic Syrian Bank, Kollam, SB Account No.008201054805190001 (Rs.11,000/-)	Nil	Nil	Nil

LIABILITIES

Particulars:-

Nil

Note:- Further details available with the Hon'ble Chief Justice



5.4.2018

**RAJA VIJAYARAGHAVAN.V.,
JUDGE**